

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU**

(Hon'ble Chief Justice's Secretariat)

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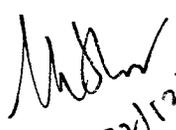
**ORDER**

No. 1513 of 2023/Psy Dated: 22-12-2023

Consequent upon the promotion of Junior Scale Stenographer to the posts of Senior Scale Stenographer in their own pay and grade and Steno Typist to the posts of Junior Scale Stenographer in the pay level-6B (35600-112800) in Subordinate Courts of both the divisions of Jammu and Kashmir vide High Court Order No. 1426 of 2023/Psy dated 06.12.2023, the following transfers and postings of Senior Scale Stenographers, Junior Scale Stenographers and Steno Typists in Jammu Division are hereby made in the interest of administration:

**Senior Scale Stenographers**

S. No.	Name of the official	Present place of Posting	New place of posting
1.	Ms. Meenakshi Devi	Junior Scale Stenographer, Spl. Mobile Excise Magistrate, Jammu.	Senior Scale Stenographer, in the Court of 1 <sup>st</sup> Addl District & Sessions Judge, Jammu against available vacancy.
2.	Ms. Shilpa Gupta	Junior Scale Stenographer, in the Court of Spl. Mobile Magistrate, Kathua	Senior Scale Stenographer, in the Court of Spl. Judge Anti-Corruption, Jammu, vice Shri Bansi Lal.
3.	Ms. Manpreet Kour	Junior Scale Stenographer, in the Court of CJM, Kathua	Senior Scale Stenographer, in the Court of 3 <sup>rd</sup> Addl. Judge (TADA/POTA) Jammu, vice Shri Devinder Singh.
4.	Shri Devinder Singh	Senior Scale Stenographer, in the Court of 3 <sup>rd</sup> Addl. Judge (TADA/POTA), Jammu	Senior Scale Stenographer, in the Court of PDJ, Ramban, against available vacancy.
5.	Shri Bansi Lal	Senior Scale Stenographer, in the Court of Spl. Judge Anti-corruption, Jammu	Senior Scale Stenographer, in the Court of ADSJ, Udhampur vice Ms. Nirmala Kumari.
6.	Ms. Nirmala Kumari.	Senior Scale Stenographer, in the Court of ADSJ, Udhampur.	Senior Scale Stenographer, in the Court of ADSJ (Fast Track) Jammu, against available vacancy.
7.	Ms. Nisha Sharma	Junior Scale Stenographer, in the Court of Fast Track (POCSO), Jammu	Senior Scale Stenographer, in the Court of PDJ Reasi, against

  
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			available vacancy .
8.	Ms. Tarvinder Kour	Junior Scale Stenographer, Spl. Mobile Magistrate, Poonch, Presently attached in the Court of 1 <sup>st</sup> ADSJ, Jammu	Detached and is posted as Executive Assistant, in the Court of PDJ Reasi, vice Shri Anil Verma.
09.	Shri Anil Verma	Executive Assistant/Senior Scale Stenographer, in the Court of PDJ, Reasi	Executive Assistant/Senior Scale Stenographer, in the Court of PDJ Rajouri, against available vacancy. However he shall remain attached in the Court of Fast Track (POCSO), Jammu till further order.
10.	Shri Sunil Kumar-II	Junior Scale Stenographer, in the Court of Sub Judge, Jammu	Senior Scale Stenographer, in the Court of PDJ, Poonch, against available vacancy.
11.	Ms. Maneesha Verma	Junior Scale Stenographer, in the Court of Sub Judge, Katra.	Senior Scale Stenographer, in the Court of ADSJ, Rajouri, against available vacancy.
12.	Ms. Arti Gupta	Junior Scale Stenographer, in the Court of CJM, Udhampur.	Executive Assistant, in the Court of PDJ, Kishtwar, against available vacancy.
13.	Shri Kuldeep Sharma	Senior Scale Stenographer, in the Court of PDJ, Kathua.	Senior Scale Stenographer, in the Court of Spl. Judge Anti-Corruption (CBI Cases) Jammu, vice Shri Rajesh Kumar Sharma..
14.	Shri Rajesh Kumar Sharma	Senior Scale Stenographer, in the Court of Spl. Judge Anti-Corruption (CBI Cases) Jammu.	Senior Scale Stenographer, in the Court of PDJ, Kathua , vice Kuldeep Sharma .

### Junior Scale Stenographers

1.	Shri Rahul Sharma	Steno-Typist, in the Court of Addl. Spl. Mobile Magistrate, Billawar.	Junior Scale Stenographer in the Court of Sub Judge/ CJM, Kishtwar, against available vacancy.
2.	Sh. Sandeep Kumar	Steno-Typist, in the Court of Addl. Spl. Mobile Magistrate, Kishtwar.	Junior Scale Stenographer in the Court of Spl. Mobile Excise Magistrate, Jammu, against available vacancy.
3.	Ms. Ranjana Chopra	Steno-Typist in the Court of Addl. Spl. Mobile Magistrate, Samba	Junior Scale Stenographer in the Court Sub Judge, Jammu, against available vacancy

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4.	Shri Ashish Mehra	Steno-Typist, in the Court of Munsiff/JMIC, Reasi	Junior Scale Stenographer in the Court Sub Judge, Ramnagar, against available vacancy
5.	Shri Mohd Taj	Steno-Typist, in the Court of Munsiff, Sunderbani, presently attached with CJM Court, Poonch	Detached and is posted as Junior Scale Stenographer in the Court of CJM, Poonch, against available vacancy.
6.	Ms. Meenakshi Devi	Steno-Typist, in the Court of District Mobile Magistrate (Traffic), Kathua.	Junior Scale Stenographer in the Court of CJM, Kathua, against available vacancy.
7.	Shri Ankush Kumar	Steno-Typist, in the Court of Munsiff/JMIC, Billawar.	Junior Scale Stenographer in the Court of Spl. Mobile Magistrate (Sub Judge) Rajouri, against available vacancy.
8.	Shri Samash Din	Steno-Typist, in the Court of Munsiff, Kalakote, presently attached with ADSJ, Rajouri,	Detached and is posted as Junior Scale Stenographer in the Court of Spl. Mobile Magistrate (Sub Judge) Kathua, against available vacancy.
9.	Ms. Pooja Rajput	Steno-Typist, in the Court of 3 <sup>rd</sup> Addl. Munsiff, Jammu	Junior Scale Stenographer, in the Court of CJM/Sub Judge, Reasi, against available vacancy.
10.	Ms. Injela Devi	Steno-Typist, in the Court of Addl. Special Mobile Magistrate, Doda	Junior Scale Stenographer, in the Court of Spl. Mobile Mag. Bhaderwah vice Shri Naresh Kumar-I. However she is further attached in the Court of ADSJ, Doda till further order.
11.	Shri Riaz Mohd.	Steno-Typist, in the Court of Munsiff/JMIC, Akhnoor	Junior Scale Stenographer, in the Court of Sub Judge /CJM, Ramban, against available vacancy.
12.	Ms. Shaheen	Steno-Typist, in the Court of 2 <sup>nd</sup> Addl. Munsiff, Jammu	Junior Scale Stenographer in the Court of Sub Judge, Katra, against available vacancy.
13.	Shri Naresh Kumar-I	Junior Scale Stenographer, Spl. Mobile Mag. Bhaderwah, presently attached with ADSJ, Doda	Detached and is posted as Junior Scale Stenographer, in the Court of Sub Judge,

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14	Shri Amit Kumar	Junior Scale Stenographer, in the Court of Sub Judge, Batote.	Batote, vice Shri Amit Kumar. Junior Scale Stenographer, in the Court of CJM, Udhampur, against available vacancy.
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**Steno-Typists.**

1.	Ms. Sheetal	Steno-Typist, in the Court of Forest Magistrate, Jammu	Directed to look after the work of 2 <sup>nd</sup> Addl. Munsiff, Jammu in addition to her own work.
2.	Ms. Nishu Sharma	Steno-Typist, in the Court of Sub Registrar, Jammu	Directed to look after the work of 3 <sup>rd</sup> Addl. Munsiff, Jammu in addition to her own work.
3.	Sh. Ravinder Singh	Steno-Typist in the Court of Munsiff Chenanai, presently attached in the Court of Sub Judge, Ramnagar vide Order No. 836 of 2023/Psy dated 02.08.2023	Detached, and is directed to work in his original place of posting
4.	Shri Naresh Kumar	Steno-Typist, in the Court of Addl. Special Mobile Magistrate, R. S. Pura.	Directed to look after the work of Munsiff Court, R. S. Pura in addition to his own work.
5.	Ms. Hemani Sharma	Steno-Typist, in the Court of Munsiff/JMIC, Ramban, presently attached in the Court of CJM Ramban vide order No. 1068 of 2023/Psy dated 13.09.2023.	Detached and is directed to work in her original place of posting. However she is directed to look after the work of Addl. Spl. Mobile Magistrate Ramban in addition to her own work.

**Note**

1. All the Presiding Officers are directed to ensure that transferes are relieved within 10 days from the date of issuance of this order. After the completion of 10 days the transferes shall be deemed to be relieved from their place of postings. Concerned Pr. District & Sessions Judges shall personally monitor the implementation of the order and report compliance.

**By Order of Hon'ble the Chief Justice.**

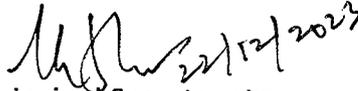
  
 (M. K. Sharma)  
 Principal Secretary to,  
 Hon'ble the Chief Justice

No.: 1338-60/Psy-547      Dated: 22-12-2023

**Copy to the:-**

01. Registrar General High Court of J&K and Ladakh, Jammu
  02. Registrar Vigilance High Court of J&K and Ladakh, Jammu
- .....for information

03. Principal District & Sessions Judge, Jammu/Udhampur/Kishtwar/ Reasi/ Bhaderwah/ Poonch/ Rajouri/Ramban/Kathua/Samba
  04. Special Judge, Anticorruption (CBI Cases) Jammu
  05. Addl. District & Sessions Judge, Doda, Rajouri, Udhampur
  06. 1<sup>st</sup> Addl. District & Sessions Judge, Jammu.
  07. Special Judge, Anti-Corruption, Jammu.
  08. 3<sup>rd</sup> Addl. Judge (TADA/POTA) Jammu
  09. Addl. District & Sessions Judge (Fast Track) Jammu
  10. Addl Judge Fast Tract (POCSO) Jammu
  11. Chief Judicial Magistrate/Sub-Judge, Jammu/Udhampur/Katra/Kishtwar/Ramnagar/Poonch Reasi/Ramban/Batote/Ramnagar/Kathua.
  12. Forest Magistrate, Jammu
  13. Special Mobile Excise Magistrate, Jammu
  14. Special Mobile Magistrate, Kathua/Poonch/Rajouri/Bhaderwah
  15. Addl. Spl. Mobile Magistrate, Billawar/Kishtwar/Samba/Doda/R. S. Pura/Ramban
  16. Sub-Registrar, Jammu
  17. District Mobile Magistrate (Traffic) Kathua
  18. Munsiff/JMIC, Reasi/Sunderbani/Billawar/Kalakote/Akhnoor/Chenani/Banihal/R.S.Pura/ Ramban
  19. 2<sup>nd</sup> Addl. Munsiff, Jammu.
  20. 3<sup>rd</sup> Addl. Munsiff, Jammu
- ..... for information & necessary action
21. CPC, e-Court, High Court of J&K and Ladakh, Jammu/Srinagar for uploading the same in the High Court website.
  22. Chief Librarian, High Court wing Jammu/Srinagar for keeping record.
  23. Order Book.

  
Principal Secretary to,  
Hon'ble the Chief Justice